

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**OA/20/122/2019 &
MA/20/95/2019**

Dated: 05.03.2019

Between:

1. V.V.S. Satyanarayana,
S/o. Late Sri V. Satyanarayana,
Aged 45 years,
Occ: Junior Engineer,
O/o SDE BSNL, Pandurangapuram,
Visakhapatnam.
2. P. Uma Shankar,
S/o. Late Sri P. Suryanarayana,
Aged 54 years, Occ: Telecom Technician,
O/o. SDE (Gen), GMTD VM BSNL,
Visakhapatnam.

í Applicants

A N D

1. Union of India
M/s. Bharat Sanchar Nigam Ltd.,
A.P. Circle, Vijayawada rep. by its
Chief General Manager Telecom,
2. M/s. Bharath Sanchar Nigam Ltd.,
BSNL Bhavan, Daba Garden,
Visakhapatnam rep. by its
Principal General Manager.
3. The Sub Divisional Engineer (HRD),
O/o GMTD, BSNL,
Visakhapatnam ó 500 020.
4. The Regional Labour Commissioner (Central),
Visakhapatnam.

... Respondents

Counsel for the Applicant : Mr. S. Ashok Anand Kumar

Counsel for the Respondents : Mr. K. Shankar Rao, SC for BSNL

CORAM:

Hon'ble Mr. Justice R. Kantha Rao, Member (J)
Hon'ble Mrs. Naini Jayaseelan, Member (A)

ORAL ORDER

[Per Hon'ble Mr. Justice R. Kantha Rao, Member (J)]

Heard the learned counsel appearing for the applicants and the learned Standing Counsel appearing for the respondents.

2. MA/20/95/2019 filed for joining together is allowed.

3. Learned counsel appearing for the applicants submitted a copy of the proceedings dated 12.02.2019 which indicates that as per the orders passed by the Tribunal, the applicants have been posted to their parent Units. Therefore, no cause survives for adjudication. Hence, the O.A. is closed. There shall be no order as to costs.

(NAINI JAYASEELAN)
MEMBER (A)

(JUSTICE R. KANTHA RAO)
MEMBER (J)

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